

3

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/222/2016
NAME OF THE PETITIONER(S) : S. Ramesh
NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

- | | | | |
|----|---------------------------------|--------------------|---|
| 1. | R. ANAND KUMAR | PETITIONER | for. K. P. M.
30/8/17. |
| 2. | R. Tejayaraja
for S. Senthil | Respondents 1 to 3 | Tejayaraja R.
for Respondents 1 to 3 |

ORDER

Counsel for petitioner present and reported ready for submissions. Proxy representing the counsel for respondents present and prayed time as the senior counsel could not attend the Tribunal as he is unwell. At request time extended for making submissions by both the counsel. Put up on 20.09.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)